

REFERENCE TO DISTURBANCES IN A LENIN CENTENARY MEETING IN BOMBAY

SHRI S. C. SARDESAI (Maharashtra) : Sir, I wanted to draw the attention of the House to an extremely grave news appearing in this morning's papers (*Interruption*) that the Shiv Sena vandals in Bombay have yesterday attacked a Lenin Centenary meeting. The vandalism of the Shiv Sena is notorious. I do not want to go into it just now; but there are certain aspects which according to me enhance the gravity of this question on this point. The first point is that it was a Lenin Centenary meeting, and the Lenin Centenary is being observed all over the country by almost all parties jointly and unanimously . . .

AN HON. MEMBER : All over the world.

SHRI S. C. SARDESAI : At the moment I am thinking of our country. Of course it is observed all over the world. But there are certain aspects which I want to emphasize, that the Lenin Centenary Committee in Bombay is a general citizens' Committee in which all parties are there. Let no one drag in the question of one party or another party. It is a citizens' Committee. In the citizens' Committee there are members of the Maharashtra Cabinet. It is under the auspices of such an organisation that this Lenin Centenary meeting was being held. The Consul General of the Soviet Union was present at the meeting. A meeting for which everybody has reverence, a meeting in which the Government Ministers participated, a meeting in which the Consul General of a friendly Government was there, it is such a meeting which was attacked. Obviously the whole thing is very serious and I do want to say particularly the fact that it shows the degree of failure of the Maharashtra Government to give protection even to a meeting of such a character. This is the length to which things have gone. What I would say very seriously . . .

SHRI KRISHAN KANT (Haryana) : Sir, a discussion on this is very important. It will be better that the Government considers that the whole question should be discussed.

SHRI S. C. SARDESAI : What I very earnestly request is to give proper time for a discussion on this. I am not

conversant with all details but in any case I wanted to draw the attention of the House to the problem.

SHRI BHUPESH GUPTA (West Bengal) : Many matters we discuss here. This is a very serious matter. This is not only one instance of such vandalism and violence by Shiv Sena. Shiv Sena threatens the people not only of Bombay or Maharashtra. It poses a grim challenge to the very nation itself, the integrity of the nation. I believe the House will agree with me that over a matter like this what we need is a serious discussion. Even the discussion itself would be very important from the point of view of mobilising public opinion in the country against the monster of Shiv Sena specially when it is well known that the Maharashtra Government for one reason or another is failing in dealing with this menace and the Frankenstein that has grown on the soil of Bombay. Therefore, I would implore you to kindly find some time and provide for a discussion in the interests of the House and the nation on this subject.

MR. DEPUTY CHAIRMAN : We will resume our debate after lunch. We will adjourn now till 2.00 P.M.

The House then adjourned for lunch at one of the clock.

The House reassembled after lunch at two of the clock, the VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) in the Chair.

THE APPROPRIATION (NO. 2) BILL, 1970

THE MINISTER OF SUPPLY AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR) : Mr. Vice-Chairman, Sir, I beg to move :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1970-71, as passed by the Lok Sabha, be taken into consideration."

This Bill provides for the withdrawal from the Consolidated Fund of India of the amounts required to meet the expenditure charged on the Fund and the Grants voted by the Lok Sabha. The figures in the Bill are based on the pro-